

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 609  
TO BE ANSWERED ON 18<sup>TH</sup> NOVEMBER, 2016**

**USE OF AADHAAR AT HEALTH FACILITIES**

**609. SHRIMATI POONAMBEN MAADAM:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government proposes to link the biometrics based Unique Identity System (Aadhaar) at health facilities, if so, the reasons therefor;
- (b) whether the Government has conducted any pilot study to understand viability of introducing this system; and
- (c) the details of the health centres being identified for this purpose and the provision made for training staff and management concerning data collection and administration?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SMT. ANUPRIYA PATEL)**

- a) Yes. Ministry has initiated the process of seeding of Aadhar of patients in health IT applications. Aadhar of patients is being linked at health facilities considering different advantages such as to avoid duplicity of Health ID, to facilitate aggregation of health records of patients, to help achieve interoperability & exchange of health records and to control/check misuse in drug dispensing etc. However seeding of Aadhar has not been made mandatory yet for all applications.
- b) Yes
- c) This is being implemented in various healthcare facilities of Central / State Government in a phased manner.

Provision for training of staff has been made through vendors empaneled by NIC, and financial assistance is being provided under National Health Mission (NHM) as per the proposal received from States/UTs in their Programme Implementation Plan (PIP). Management of data collection and administration is being taken care of as per the guidelines issued by Ministry of Electronics and Information Technology (MeitY).